

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT
10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : CA/3/2017

Applicant : Interpump Hydraulics India Pvt. Ltd

UNDER SECTION :2(41)

S.No.	Name (in Capital)	Represented by	Signature
1	VINAY. B.L mob: 9738108249	Vinay. B.L P.C.S	

ORDER

Shri B L Vinay, PCS representing the applicant present. Heard the applicant. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)